

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 1307/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GUDDI ALIAS GUDIYA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144000/2018-CONDONATION OF DELAY
IN FILING and IA No.144008/2018-EXEMPTION FROM FILING O.T.)

Date : 04-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar